

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.4142  
TO BE ANSWERED ON 18.07.2019**

**POLLUTION CAUSED BY COAL BASED POWER PLANTS**

**†4142. SHRI NIHAL CHAND:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government has conducted any study to evaluate the pollution caused by the coal based power plants in the country;**
- (b) if so, the details of the loss of life and property due to this pollution during the last two years; and**
- (c) the effective steps taken by the Government to prevent the pollution caused by the coal based power plants?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP**

**( SHRI R.K. SINGH)**

**(a) & (b) : Ministry of Power/Central Electricity Authority have not conducted any study to evaluate the pollution caused by coal based thermal power plants in the country. Further, Central Pollution Control Board (CPCB) has also informed that it has not conducted any study to evaluate the pollution caused by coal based thermal power plants in the country.**

**(c) : Government have taken the following steps to reduce the pollution level of coal based thermal power plants in the country:**

- i. Ministry of Environment, Forest and Climate Change (MoEF&CC) notified new environmental norms for Particulate Matter, Sulphur Oxides (SO<sub>x</sub>), Nitrogen Oxides (NO<sub>x</sub>), Water consumption and Mercury, for Thermal Power Plants on 7th December 2015 and amendment dated 28.06.2018.**

**.....2.**

- ii. To ensure uninterrupted power supply position in the country, a phased implementation plan (to be implemented by 2022) for installation of Flue Gas De-Sulphurization (FGD) in plants for a capacity of 1,61,402 MW (414 Units) and upgradation of Electrostatic Precipitator in plants for a capacity of 64,525 MW (222 units) was prepared by Central Electricity Authority (CEA) in consultation with the stakeholders and this plan was submitted to MoEF&CC on 13.10.2017. The Central Pollution Control Board (CPCB) has issued directions to Thermal Power Plants to ensure compliance as per the plan prepared by CEA.**
  
- iii. Use of fly ash within 300 kilometers from coal based Thermal Power Plants in all construction activities has been notified through MoEF&CC notification dated 25.01.2016.**

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